

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT**

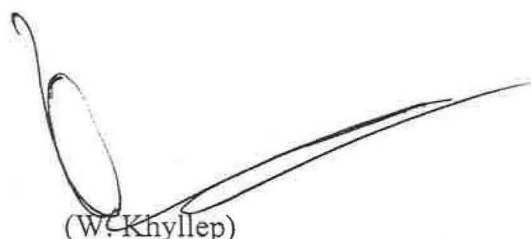
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**ORDERS BY THE GOVERNOR**

**NOTIFICATION**

Dated, Shillong the 31<sup>st</sup> August, 2020.

No. LJ(A) 79/2000/Pt.VI/9 – For the purpose of the Rules for Administration of Justice and Police in the Garo Hills District, 1937 and further under sub-section (1) of Section 2 of the Meghalaya Autonomous Districts Administration of Justice Act, (Assam Act XIV of 1960 as adapted and amended by Meghalaya), read with paragraph 5 of the Sixth Schedule to the Constitution of India, the Governor of Meghalaya, is pleased to appoint the Chief Judicial Magistrate, as the Assistant to Deputy Commissioner, North Garo Hills District, Resubelpara and further under rule 16 and paragraph 4(2) of the aforesaid rules and orders respectively, invest the Chief Judicial Magistrate with the powers of the Judicial Magistrate of the First Class as per spirit of the Code of Criminal Procedure, 1973 within the North Garo Hills District, Resubelpara with effect from the date of taking over charge.



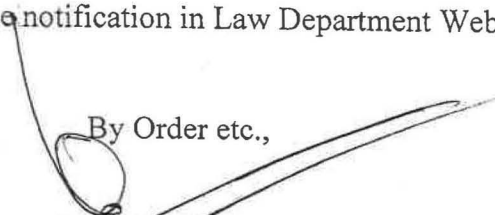
(W. Khyllap)  
Commissioner & Secretary to the Govt of Meghalaya,  
Law Department.

Memo. No. LJ(A) 79/2000/Pt.VI/9-A,

Dated, Shillong the 31<sup>st</sup> August, 2020.

Copy to :-

1. P.S. to Minister, Law for information of Hon'ble Minister.
2. The Advocate General, Meghalaya.
3. The Additional Advocate Generals, Meghalaya.
4. The Registrar General, High Court of Meghalaya, Shillong.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. The District & Sessions Judge, North Garo Hills District, Resubelpara.
7. The Chief Judicial Magistrate, North Garo Hills District, Resubelpara.
8. The Judicial Magistrate First Class, North Garo Hills District, Resubelpara.
9. The Director General of Police, Meghalaya, Shillong.
10. Deputy Commissioner, North Garo Hills District, Resubelpara.
11. The Superintendent of Police, North Garo Hills District, Resubelpara.
12. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
13. The Government Pleader/ Public Prosecutor, North Garo Hills District, Resubelpara.
14. Treasury Officer, North Garo Hills District, Resubelpara.
15. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
16. Law (B) Department.
17. D.E.O., L.R. Office, Shillong for uploading the notification in Law Department Web site.
18. Guard file.



By Order etc.,  
Commissioner & Secretary to the Govt. of Meghalaya,  
Law Department

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